#### Bill No. 34 of 2022

## THE CENTRAL UNIVERSITIES (AMENDMENT) BILL, 2022

By

SHRI ABDUL KHALEQUE, M.P.

A

BILL

further to amend the Central Universities Act, 2009.

BE it enacted by Parliament in the Seventy-third Year of the Republic of India as follows:-

**1.** (*I*) This Act may be called the Central Universities (Amendment) Act, 2022.

Short title and commencement.

(2) It shall come into force on such date, as the Central Government may, by notification in the Official Gazette, appoint.

5

Insertion of new section 3F.

2. After section 3E of the Central Universities Act, 2009 (hereinafter referred to as the principal Act), the following section shall be inserted, namely:—

25 of 2009.

Establishment of Central University of Barpeta.

"(3F) There shall be established a University, which shall be a body corporate, to be known as the Barpeta Central University, having its territorial jurisdiction extending to the territory in the lower districts in the State of Assam, as specified in the First Schedule to this Act.".

Amendment of the First Schedule.

**3.** In the First Schedule to the principal Act, after serial number 2A and the entries relating thereto, the following serial number and entries shall be inserted, namely:—

10

"2A.	Assam	Barpeta Central University	Territory in the lower districts in the State
			of Assam.".

#### STATEMENT OF OBJECTS AND REASONS

The Central Universities Act, 2009 was enacted to establish and incorporate Universities for teaching and research in various States and to provide for matters connected therewith or incidental thereto.

One cannot dispute the fact that higher education plays a significant role in the development of human resources and society in general. Higher education produces high level of professionals.

The State of Assam has a literacy rate of about 73 per cent. as per 2011 census. According to Gross Enrolment Ratio of Higher Education (2021), Assam's rate is 17.3 per cent. and national rate is 27.1 per cent. And the huge gap is due to lack of basic amenities and state-of-the-art educational infrastructure in Assam. As Swami Vivekananda said, "A nation is advanced in proportion to education and intelligence spread among the masses".

To shrink the gap of 9.8 per cent. Gross Enrolment Ratio there is a need to enhance the infrastructure of higher education in the State. Further lower Assam region is devoid of any major educational institutions. Many students have to go out of the State for higher education thereby causing huge brain drain. Therefore, Central University for the lower district of the State of Assam is required to raise the level of education in the region.

The Bill, therefore, seeks to amend the Central Universities Act, 2009 with a view to establish a Central University to be known as the Barpeta Central University for the lower districts in the State of Assam.

Hence this Bill.

New Delhi; 7 *February*, 2022 ABDUL KHALEQUE

#### FINANCIAL MEMORANDUM

Clause 2 of the Bill seeks to insert a new section 3F in the Central Universities Act, 2009, so as to establish a new University as a body corporate to be known as Barpeta Central University having its territorial jurisdiction in the territory in the lower districts in the State of Assam.

At this stage, it is not practicable to make an estimate of exact expenditure, both recurring and non-recurring, likely to be involved from Consolidated Fund of India. However, the expenditure would be met from the Consolidated Fund of India through the budgetary provisions of the Ministry of Human Resource Development.

## ANNEXURE

## Extract from the Central Universities Act, 2009 (25 of 2009)

\* \* \* \* \* \*

# THE FIRST SCHEDULE [See section 3 (4)]

Sl. No.	Name of the State	Name of the University	Territorial Jurisdiction
"1.	Andhra Pradesh	Central University of Andhra Pradesh.	Whole of the State of Andhra Pradesh.
2.	Andhra Pradesh	Central Tribal University of Andhra Pradesh.	Whole of the State of Andhra Pradesh.
3.	Bihar	Central University of South Bihar.	Territory in the south of the River Ganges in the State of Bihar.".

\* \* \* \* \*

## LOK SABHA

\_\_\_\_

A

BILL

further to amend the Central Universities Act, 2009.